

CITY CIVIL COURT MUMBAI
In The Court Of:SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 09-11-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	<u>SUIT</u> <u>101682/2014</u>	MRS.HEMTATA ROJNATH KOLI Versus THE CHAIRMAN TRUSTEE OF BOMBAY PORT TRUST	B.K. RAJE
ARGUMENTS			
2)	<u>SUIT</u> <u>102047/2011</u>	PRAVIN MAHADEO KARANDE Versus NEETA BUILDERS AND ORS	SEEMS S SINGH
3)	<u>SUIT</u> <u>104069/2010</u>	THE COURT RECEIVER, HIGH COURT, BOMBAY Versus DEEPAK SECURITY SERVICES	S S LANKE MERLYN MONTEIRO
4)	<u>SUIT</u> <u>106964/2004</u>	M S CROGAT ELECTRONICS PVT LTD Versus IMP POWER LTD	CLIVE D SOUZA BENNY JOSEPH
ARGUMENT P.H.			
5)	<u>SUIT</u> <u>100574/2007</u>	MR.AHMED HAJI MOHAMMED TERAI Versus BOMBAY SOCIAL SERVICES ORS.	M.Y.SAYANI Q.M. ASHFAQ
CH/S ORDERS			
6)	<u>SUIT</u> <u>103219/2018</u>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd	M/s. M. V. Kini and Co
7)	<u>SUIT</u> <u>103220/2018</u>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd	M/s. M. V. Kini and Co
8)	<u>SUIT</u> <u>103299/2018</u>	The Board of Trustees of the Port of Mumbai Versus	M/s. M. V. Kini and Co

Sr No	Cases	Party Name	Advocate Name
		M/s. Globex International Pvt Ltd	
9)	<u>SUIT</u> <u>103300/2018</u>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd	M/s. M. V. Kini and Co
10)	<u>CHAMBER</u> <u>SUMMONS</u> <u>100157/2020</u>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd and Ors.	M/s. M. V. Kini and Co
11)	<u>CHAMBER</u> <u>SUMMONS</u> <u>100158/2020</u>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd and Ors.	M/s. M. V. Kini and Co
12)	<u>CHAMBER</u> <u>SUMMONS</u> <u>100169/2020</u>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd and Ors.	M. V. Kini and Co.
13)	<u>CHAMBER</u> <u>SUMMONS</u> <u>100170/2020</u>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd and Ors.	M. V. Kini and Co.

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ORDER			
1)	<u>SUIT</u> <u>103907/2010</u>	DEVRAJ M PATEL Versus RAJENDRA D SAWANT PROP OF RAJENDRA ENTERPRISE AND ANR	ASHOKA LAW FIRM SHRI G S BHAT U OBJ
2)	<u>SUIT</u> <u>103914/2010</u>	LIRABHAI A PATEL Versus RAJENDRA DATTATRAY SAWANT PRO OF RAJENDRA ENTERPRISES AND ANR	ASHOKA LAW FIRM SHRI G S BHAT U OBJ
3)	<u>SUIT</u> <u>100158/2013</u>	M-S KORES INDIA LTD Versus M-S SAUMYA LANTECH DRILLING SERVICES PVT LTD AND ORS	MOHANKUMAR K.
4)	<u>SUIT</u> <u>109423/2000</u>	MANDAR PHARMA AND ORS Versus GOBIND MEDICAL STROES	MS BHARATI G NACHANKAR
5)	<u>REVIEW</u> <u>PETITION</u> <u>100012/2017</u>	Rayomand Burzor Joshi Versus 1.Shri. Dara Ratansha Zaiwalla 2.Shri. Dara Dinsha Vania 3.Shri. Rust	Ms. M.M. Kadam
6)	<u>SUIT</u> <u>101704/2019</u>	1. Asian Capital Equities Ltd 2. Zuned Sunesra Versus Shoeb Dawda	Omkar Kulkarni
7)	<u>Counter Claim</u> <u>100024/2017</u>	Shoeb Dawda Versus 1. Asian Capital Equities Ltd 2. Zuned Sunesra	Prerna Lalchandani
EX-PARTE JUDGEMENT			
8)	<u>SUIT</u> <u>101807/2019</u>	Bank of India Versus M/s. Shakeera Tours and Travels	Arun Kumar Misra

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ARGUMENTS			
9)	SUIT <u>101717/2019</u>	Krishnamoorthy Sitaraman Versus 1. M/s. Refex Energy Limited 2. Mr Anil Jain 3. Mr M. K. Sharda	Yogendra Pratap Singh
10)	SUIT <u>100647/2018</u>	Ashok Pratapchand Jain Versus Maaza Electric	M.D. Mali and Co.
11)	SUIT <u>101863/2019</u>	ICICI Bank Limited Versus Dinesh Ram Anand	M/s.Divekar Bhagwat and Co.
12)	SUIT <u>102102/2018</u>	Canara Bank Versus Mr. Jaiprakash Baliraj Mishra	M/s. Sanjeev Kanchan and Co
13)	SUIT <u>103191/2018</u>	Bank of India Versus Mr. Prasad Balasaheb Jadhav	Shri. O.A.Das
FRAMING ISSUES			
15)	SUIT <u>101530/2016</u>	Mr. Akash Agarwal S/o. Anil Agarwal Versus 1.Sanjay Agarwal S/o. Premchand Agarwal 2.Mrs. Ayushi Agarwal D/o. Sanjay Agarwal	M/s. Udaipuri and Co.
16)	SUIT <u>101553/2016</u>	M/s. Omshree Foods and Staples Versus Punjab National Bank	Prashant J. Pandit
17)	SUIT <u>101876/2016</u>	Systematic Industries Pvt. Ltd. Versus Tata Teleservices Limited	Sameer M. Bhandari
18)	SUIT <u>101878/2016</u>	Mohamed Aspak Alimohamed Mukadam Versus Jai Umaiya Traders	Chaitanyaa Bhandarkar
19)	SUIT <u>102802/2016</u>	M/s. Richfeel Health and Beauty Pvt. Ltd. Versus Dr. Ms. Preeti Gulab Chavan	Pradeepchandra Shukla

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20)	<u>SUIT</u> <u>102868/2016</u>	M/s. Loyal Textile Mills Limited 2.National Insurance Company Limited Versus M/s. Shreyas Relay Systems Ltd.	
21)	<u>SUIT</u> <u>101816/2019</u>	Mr.Ganesh Narayan Gujети Versus Mr.Ismail Ibrahim Hamdule	Mr.S.K.Dubey
22)	<u>SUIT</u> <u>101857/2018</u>	Mrs. Sharvari Sharad Padwal Versus Shri Sachin Sadanand Kambli	Mrs. Vidya Bandekar
23)	<u>SUIT</u> <u>102653/2018</u>	Nahar Builders Ltd Versus IVY Iris CHS Ltd	FF and Assocites
NM ORDERS			
24)	<u>NOTICE OF</u> <u>MOTION</u> <u>102159/2019</u>	Ram Shankar Gupta Versus MHADA And Anr	Adv Prakash G. Lad
25)	<u>EXECUTION</u> <u>APPLN</u> <u>100227/2019</u>	Ram Shankar Gupta Versus The Maharashtra Housing and Area Development Authority and anr.	Amardev J. Uniyal

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Civil Cases Listed on 11-11-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	<u>SUIT</u> <u>100835/2018</u>	Canara Bank Versus M/s. Ayaan Tours and Travels	Mrs. Aarti P. Bhide
2)	<u>SUIT</u> <u>101059/2018</u>	Tamilnad Mercantile Bank Ltd Versus 1. Mr. Aneel Bandopanth Kalbhor 2. Mr. Antony Swamy	M/s. Consulta Juris
ARGUMENT P.H.			
3)	<u>SUIT</u> <u>102344/2003</u>	MS.S.P.BUILDERS Versus MS.CREATION ANR.	A.K.CHAUHAN MS. S. T. MANEK CO.
4)	<u>NOTICE OF</u> <u>MOTION</u> <u>103136/2019</u>	Ms Creation And Anr - Plaintiff to Counter Claim - 13 of 2003 Versus Ms S. P. Builders	Adv Rajani Thorat
FRAMING ISSUES			
5)	<u>SUIT</u> <u>102316/2016</u>	M/s. Alutop Versus M/s. Tilaknagar Industries Limited	Devendra B. Singh
6)	<u>SUIT</u> <u>102516/2016</u>	Mr. Hiraram Tejaji Choudhary Versus Mr. Nagendra Bahadur Singh	K.P. Dubey and Sujeet P. Maurya
7)	<u>SUIT</u> <u>102642/2016</u>	M/s.Biyani Electric Co. Versus M/s.Vishal Engineering works	Sachin Joshi
8)	<u>SUIT</u> <u>100066/2017</u>	Kurlon Enterprises Ltd. Versus Union Bank of India	R.M. Pande and Co.
9)	<u>SUIT</u> <u>100213/2017</u>	M/s. Verve Compusoft Pvt. Ltd. Versus 1.MD India Healthcare Service (TPA) Pvt. Ltd. 2.The Chief Executive Officer	India Law

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10)	<p style="text-align: center;">SUIT <u>102327/2017</u></p>	<p style="text-align: center;">Law Offices of Divya Bahl Versus 1.Mr. Khaleel S. Sulaiman 2. Ms. Mumtaz Sulaiman</p>	<p style="text-align: center;">Peppino Bahl</p>
11)	<p style="text-align: center;">SUIT <u>101083/2018</u></p>	<p style="text-align: center;">Limraa Glassfab Versus Glasspaane Aluminium (I) Pvt Ltd</p>	<p style="text-align: center;">Alpha chamers</p>
12)	<p style="text-align: center;">SUIT <u>103310/2019</u></p>	<p style="text-align: center;">Syndicate Bank Versus M/s. Mishra Tours And Travels</p>	<p style="text-align: center;">Rajan V. Pillai</p>

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Civil Cases Listed on 12-11-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	SUIT <u>101047/2012</u>	MUNI DARSHAN RESIDENCY CO- OPERATIVE HOUSING SOC Versus MS.SAGAR ENTERPRISES AND ORS.	M.L.NAIK
2)	SUIT <u>102135/2017</u>	Deepak Dalichand Mehta Versus 1.M/s. JDS Creation Pvt. Ltd. 2.Sanjay J. Sahani 3.Sameer J. Sahani	Mr.Paras N. Vira
ARGUMENTS			
3)	SUIT <u>101653/2019</u>	Babulal Umedmalji Munot Versus 1.The Punjab Steel Works 2.Amit Manchanda	Bharat Joshi
4)	SUIT <u>101991/2016</u>	Corporation Bank Versus 1.Mr. R. Ashok Kumar 2.Mr. Kupuswamy Raju 3.M/s. P.M. Dimensions Private Limited	Vinaya Chavan and Company
5)	SUIT <u>100020/2017</u>	Corporation Bank Versus 1.Mr. Meda Hemant Kumar 2.Mr. M. Pandurangaiah 3.M/s. P.M. Dimensions Pvt. Ltd.	Vinaya Chavan and Company
6)	SUIT <u>101142/2019</u>	Kusum Mukeshkumar Shah Versus M/s. Silver Arch Builders and Promotors	M/s. A.V. Jain and Associates
FRAMING ISSUES			
7)	SUIT <u>101313/2009</u>	ABDUL KADER RAHMAN DABIR Versus MOHAMMED HANIF ABDUL REHMAN DABIR ORS	AKHILESH UPADHYAY-Piiff. P.S. PATIL-D-1 TO 5.

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8)	<u>SUIT</u> <u>100093/2017</u>	Federal Bank Ltd. Versus Mr.Premchandra Chitranjan Raut	K.A.Suryanarayana n
9)	<u>SUIT</u> <u>100827/2017</u>	Manbir Singh Chabra Versus Bank of Baroda	Mr Rohit Shetty